

20

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1348/96.

Date of Order: 30-6-97.

Between:

T.Guravaiah.

..Applicant.

and

1. The General Manager,  
SC Rly, Railnilayam,  
Secunderabad.
2. The Deputy Chief Mechanical Engineer,  
Carriage Repair Shop, SC Rly,  
Settipalli Post, Tirupati.

.. Respondents.

For the Applicant: Mr. K. Sudhakar Reddy, Advocate.

For the Respondents: Mr. J.R.Gopal Rao, SC for Rlys.

CORAM:

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER(ADMN)

The Tribunal made the following Order:-

It is submitted by Sri K. Sudhakar Reddy that the applicant has since received the relief prayed for in the OA which thereby becomes infructuous. The case is disposed of on the same grounds.

  
Deputy Registrar.